

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6613/2019

LAKSHMAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55086/2019-EXEMPTION FROM FILING
O.T. and IA No.55084/2019-CONDONATION OF DELAY IN REFILING)

Date : 29-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s)

Mr. P. V. Yogeswaran, AOR
Mr.Ashish Kumar Upadhyay,Adv.
Mr.Y.Lokesh,Adv.
Mr.Lokesh,Adv.
Mr.Babul Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel, on instructions, informs that in compliance
of the order dated 1.07.2019, petitioner has surrendered. He wants
one weeks' time to file proof of surrender in the Registry.

He may do so within one week.

List immediately after filing the same.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER